

(e) and (f). On the basis of the report of the Central team and the recommendations of the High Level Committee on Relief, the Government of India approved a ceiling of expenditure of Rs. 55.88 lakhs for purposes of

Central assistance for various measures of relief and rehabilitation and repairs/restoration of properties damaged by tornado and whirlwind, as follows:—

(Rs. in lakhs)

Items	Keonjher District	Mayur Bhanj District.
1. Emergent relief including housing subsidy.	20.00	0.31
2. Repair to Health Centres	5.00	2.50
3. Restoration of Public assets		
(a) Electrical lines	10.20	1.20
(b) School and other buildings	7.85	..
4. Rehabilitation of cultivators		
(a) Purchase of bullocks	6.00	..
(b) Subsidy for Agricultural inputs to small and marginal farmers	1.40	..
5. Educational concession	1.00	0.10
6. Assistance to rural Artisans	0.32	..
TOTAL:	51.77	4.11
GRAND TOTAL:	Rs. 55.88 lakhs	

Zonal Plan for Storm Water Drain in Trans-Yamuna Residential Colonies, Delhi

*115, SHRI KAMAL NATH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Zonal Plan of the Storm Water Drain of the Trans-Jamuna residential colonies on both sides of Vikas Marg of Delhi has been finalised; and

(b) if not, the reasons for the abnormal delay in finalising it?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The Delhi Development Authority have reported that the schemes of storm water drains for the planning zones E-9, E-10 and E-11 pertaining to this area have been drawn up by them and have been sent to Municipal Corporation, Delhi for approval. The schemes for storm water drains for E-8 and E-12 planning zones are under preparation.

(b) The delay is mainly due to abnormal unauthorised and haphazard construction in these two zones which hampered the planning work.